

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3561

ANSWERED ON:15.12.2011

INFORMATION IN WEBSITE OF MGNREGS

Hazari Shri Maheshwar ;Saroj Smt. Sushila;Verma Smt. Usha

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether large scale irregularities are being detected in the information posted in the website of Mahatma Gandhi National Rural Employment Guarantee Scheme including regarding the employment provided for more than 100 days to several labourers;
- (b) if so, the details thereof and the action taken by the Government regarding the said irregularities; and
- (c) the steps taken by the Government to check the recurrence of such irregularities?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) to (c): Discrepancies including instances of providing employment for more than 100 days under Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) have been noticed in data posted on MGNREGA web site. As per MGNREGA Operational guidelines para 10.3.3, it is the responsibility of implementation authorities from Programme Officer to District and States level to report regularly online in Management Information System (MIS) on the MGNREGA web site and they are responsible for accuracy of data entered. Cases of employment provided for more than 100 days in 2010-11 has been taken up with the State Governments/Union Territories to rectify errors, if any, in data entered in the MIS or to clarify the provisions in the Schemes formulated by them as per section 4 (1) of the Act, under which employment in excess of 100 days have been given. In case, their Schemes do not have such provisions, the State Governments/Union Territories have been advised to recoup expenditure incurred in such cases.